## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No.46/(MAH)/2017 CA No.

CORAM:

1

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.06.2017

NAME OF THE PARTIES:

All Arch India Pvt.Ltd.

V/s.

S.S. Facades Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE

Sancer K. Chandaneur Advicate Schandented

For the plan petitioner

2 Atish. S. Kaningahwaj

Adv. for Respondent Advocates

## Order CP No.46/I&BP/NCLT/MB/MAH/2017

The Counsel appearing on behalf of Corporate Debtor Company has stated that he has received the copies of the Application. At request of both the parties, list this matter for hearing on 22.6.2017.

Sd/-V. NALLASENAPATHY Member (Technical)

Sd/-B.S.V. PRAKASH KUMAR Member (Judicial)